

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH AT NAGPUR

Criminal Application (BA) No. 228 of 2020

Bismilla Khan s/o Yakub Khan

Vs.

State of Maharashtra, through PSO, Murtizapur, Dist. Akola

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Shri A.M. Tirukh, Advocate for the applicant
Mrs. A.R. Kulkanri, APP for the State/non-applicant

CORAM : M. G. GIRATKAR, J.

DATED : 30/04/2020

Prosecution/respondent has not filed reply. Interim bail granted by this Court on 20.04.2020 is continued until further order.

List this matter after two weeks.

JUDGE